

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 311

IA-2366/2022 IA-1290/2022

In

IB-81(ND)/2022

IN THE MATTER OF:

M/s. Intec Capital Ltd.

Vs

M/s. Vipul Kant Upadhyay

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 95 of IBC, 2016

Order delivered on 23.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Nilesh Sharma, Ms. Swastika Kumari,
Mr/Ms. Adyasha Nanda, Advs a/w Mr. Manoj Kumar Anand,
RP.

For the Respondent : Ms. Mani Gupta, Mr. Aman Chaudhary,
Mr. Jasmeet S. Chadha, Advocates.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-2366/2022 IA-1290/2022:-

Written submissions filed by the Resolution Professional and the Personal Guarantor are on record.

Order **reserved**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**